GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:712 ANSWERED ON:24.11.2009 CRIMINAL CASES AGAINST SENIOR GOVERNMENT OFFICIALS Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several criminal cases have been filed against senior Government officials belonging to IAS and IPS;
- (b) if so, the total number of such criminal cases registered during each of the last three years and the current year separately, Statewise:
- (c) whether prior Government sanction is required for registering criminal cases against such officials;
- (d) if so, the details thereof including the number of reports/ communication in this regard received from various States during the said period; and
- (e) the action taken by the Union Government against such officials during the said period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): The information is being collected and will be laid on the table of the House.